

**Central Administrative Tribunal
Principal Bench, New Delhi**

**C.P. No.44/2018
in
O.A. No. 4243/2014**

New Delhi this the 10th day of April, 2018

**Hon'ble Shri Raj Vir Sharma, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

Ankur Sharma, Age-28 yrs.,
S/o Satya Deo Sharma,
R/o- Mohan Garden (Rama Park Road),
Uttam Nagar,
West Delhi,
Delhi-110 059.Petitioner

(By Advocate:Shri Sachin Chauhan)

Versus

1. Sh. Ashim Khurana
Chairman
Staff Selection Commission,
Block No.12, CGO Complex,
New Delhi-110003.
2. Shri Bilas Burde,
Regional Director (NR),
Govt. of India,
Department of Personnel and Training
Staff Selection Commission,
Block No.12, CGO Complex,
New Delhi-110003 contemnors

(By Advocate: Shri Gyanender Singh)

Order (oral)

Hon'ble Mr. Raj Vir Sharma, Member (J)

Shri Sachin Chauhan, learned counsel for the petitioner submitted that the respondents have sent the dossiers of the applicant to the user department.

2. In view of the above, the Contempt Petition is closed. Notices are discharged. However, the petitioner will be at liberty to seek appropriate remedy, if any grievance survives, in accordance with law.

(Praveen Mahajan)
Member (A)

(Raj Vir Sharma)
Member(J)

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